



TAMIL NADU LEGISLATIVE ASSEMBLY

SIXTH ASSEMBLY

**FIRST SESSION - SECOND MEETING
23rd July to 29th August 1977**

RESUME

**GOVERNMENT OF TAMIL NADU
1977**

**Legislative Assembly Department
Fort St. George, Madras-9.**

THE TAMIL NADU LEGISLATIVE ASSEMBLY

**SIXTH ASSEMBLY-FIRST SESSION - SECOND MEETING
(23rd July to 29th August 1977)**

**RESUME OF WORK TRANSACTED BY THE TAMIL NADU LEGISLATIVE
ASSEMBLY FROM 23rd JULY TO 29th AUGUST 1977**

The Budget Session of the Sixth Assembly which commenced on 23rd July 1977 was adjourned sine die on the 29th August 1977.

I. SITTINGS OF THE ASSEMBLY

The Legislative Assembly met for 29 days from 23rd July to 29th August, 1977 and in terms of hours it sat for 150 hours and 30 minutes.

II. SWEARING IN OF MEMBERS

Thirumathi Margaret Elesebeth Felix, nominated member representing Anglo-Indian Community was sworn in on 23rd July 1977.

III. CONDOLENCE RESOLUTIONS

On the 6th August 1977, Hon. Thiru. K. Manoharan, Minister for Finance moved the following Condolence Resolution:-

"கோயம்புத்தூர் மாவட்டம், நம்பியூர் பொதுத் தொகுதியிலிருந்து 1952-ஆம் ஆண்டிலிருந்து 1957-ஆம் ஆண்டுவரையிலும், கோபிச்செட்டிப்பாளையம் தொகுதியிலிருந்து 1957-ஆம் ஆண்டிலிருந்து 1962-ஆம் ஆண்டு வரையிலும், 1962-ஆம் ஆண்டு முதல் 1967-ஆம் ஆண்டு வரை மக்கள் அவையில் உறுப்பினராகவும், பிறகு சத்தியமங்கலம் தொகுதியிலிருந்து தேர்ந்தெடுக்கப்பட்டு 1967-ஆம் ஆண்டிலிருந்து 1971-ஆம் ஆண்டுவரையிலும் பேரவை உறுப்பினராகவும், 1967-லிருந்து 1971-ஆம் ஆண்டு வரை இப்பேரவையின் எதிர்க்கட்சித் தலைவராகவும் இருந்த திரு. பி.ஜி. கருத்திருமன் அவர்கள் 5-8-1977 ஆம் தேதியன்று மறைந்ததைக் குறித்து இப்பேரவை தனது ஆழ்ந்த வருத்தத்தையும் இரங்கலையும் அவரது மறைவினால் வருந்தும் குடும்பத்தினருக்குத் தெரிவித்துக்கொள்கிறது."

The above resolution was passed nem con and the House stood in silence for one minute as a mark of respect to the deceased.

(2) On 13th August 1977, Hon. Thiru. K. Manoharan, Minister for Finance moved the following Condolence Resolution:-

"1957-ஆம் ஆண்டிலிருந்து 1967-ஆம் ஆண்டுவரை திருமயம் தொகுதியிலிருந்து தேர்ந்தெடுக்கப்பட்டு, இப்பேரவையின் உறுப்பினராகவும், அமைச்சராகவும் இருந்த திரு. வி. இராமையா அவர்கள் 12-8-1977 ஆம் தேதியன்று மறைந்ததைக் குறித்து இப்பேரவை தனது ஆழ்ந்த வருத்தத்தையும் இரங்கலையும் அவரது மறைவினால் வருந்தும் குடும்பத்தினருக்கு தெரிவித்துக்கொள்கிறது."

The above resolution was passed nem con and the House stood in silence for one minute as a mark of respect to the deceased.

IV. OBITUARY REFERENCES

(i) On 23rd July 1977, the Hon. Speaker referred to the demise of Thiru K. V. Ramaswamy, former Member, on 19th July 1977. The House stood in silence for a minute as a mark of respect to the deceased.

(ii) On 22nd August 1977, the Hon. Speaker referred to the demise of Thiru M.S. Pattabhiramiah, former Member, on 20th August 1977. The House stood in silence for a minute as a mark of respect to the deceased.

V. QUESTIONS

One hundred and forty Starred Questions and four Short Notice Questions were answered on the Floor of the House. Answers to twenty-five Unstarred Questions were placed on the Table of the House.

VI. STATEMENT MADE BY MINISTER

On 27th July 1977, Hon. Thiru K. Manoharan, Minister for Finance made a statement withdrawing his notice under Rule 82-A in regard to his intention to make certain corrections in his Budget Speech.

VII. ADJOURNMENT MOTIONS

The following notices of motions for adjournment of the Business of the House were brought before the House and the Hon. Speaker withheld his consent to raise the same after hearing both Members and Hon. Ministers concerned.

<i>Serial number and date.</i>	<i>Name of Member.</i>	<i>Subject-matter.</i>
(1)	(2)	(3)
1. 27th July 1977.	Thiru. J. James Thiru. V.K. Kothandaraman Thiru. A.R. Marimuthu	To discuss about the fire accident in Adyar.
2. 28th July 1977.	Thiruvallargal S.J. Sadiq Pasha, Duraimurugan, R. Krishnan, J. James and O. Subramaniam.	To discuss about the closure of Siddha College at Palayamkottai.

<i>Serial number and date.</i>	<i>Name of Member.</i>	<i>Subject-matter.</i>
(1)	(2)	(3)
3. Do.	Thiruvallargal S. Alagarsamy, S. Sivasami, A.R. Marimuthu, Durai Ramaswamy, N. Sundararaj, J. James, P. Vijayaraghavan, Duraimurugan, S. J. Sadiq Pasha, A. Rehman Khan, K. Kandasamy, K. Suppu, N. Varadarajan and M.A. Latheef.	To discuss about the students' strike.
4. 2nd August 1977	Thiruvallargal J. James, K. Kandasamy, S. Alagarsamy and R. Umanath.	To discuss about the strike by Dental Mechanics and Hygienists in Madras Medical College.
5. Do.	Thiru. M. Ambikapathy.	To discuss about the arrest of 133 teachers on 30th July 1977 at Madras and consequent unrest prevailing there.
6. 2nd August 1977.	Thiruvallargal O. Subramaniam and Koothakudi S. Shanmugam.	To discuss about the strike by the students of Madurai Law College and consequent strike by other College students in other places.
7. 3rd August 1977.	Thiruvallargal C. Govindarajan S.J. Sadiq Pasha, M. Selvaraj, V.K. Kothandaraman, P. Eswaramoorthy, alias Soranam and R.Krishnan.	To discuss about the arrest of one Thiru Chidambaram on the night of 30th July 1977 by the Nellikuppam Police and his death within an hour and consequent tear gas and lathi charge by the Police on the public who had come to the Police Station at that time.

<i>Serial number and date.</i> (1)	<i>Name of Member.</i> (2)	<i>Subject-matter.</i> (3)
8. 4th August 1977.	Thiruvallargal Duraimurugan, S. Alagarsamy, M. Ambikapathy, M.A. Latheef, A.R. Marimuthu, J. James and S.J. Sadiq Pasha.	To discuss about the Police lathi charge on the students of Sadaquathulla Appa College, Palayamkottai on 2nd August 1977 and the consequent unrest among students.
9. Do.	Thiruvallargal M. Ambikapathy and S.J. Sadiq Pasha.	To discuss about the damages caused to 200 houses in "Thee Edayar" in South Arcot district consequent on a fire accident on 2nd August 1977.
10. 5th August 1977.	Thiru. M.A. Latheef.	To discuss about the mysterious death of one Thiru Ochath Thevar in the Police lock-up at the Chinnamanur Police Station in Madurai District.
11. 8th August 1977.	Thiru. K. Suppu.	To discuss about the hunger strike by the workers of Cheran Transport Corporation, Coimbatore from 2nd August 1977.
12. 9th August 1977.	Thiruvallargal S. Sivasamy, P. Ponnurangam, K. Kandasamy, V.K. Kothandaraman, C. Govindarajan, M. Ambikapathy, P. Eswaramoorthy alias Soranam, N. Sundararaj, R. Krishnan, J. James and M.A. Latheef.	To discuss about the fire accident at Kasimedu on 6th August 1977 and the consequent restlessness among the fishermen in that area.

<i>Serial number and date.</i> (1)	<i>Name of Member.</i> (2)	<i>Subject-matter.</i> (3)
13. Do.	Thiruvallargal M.A. Latheef, J. James , N. Sundararaj, Durai Muthusami, K. Suppu, V. Thulukkanam and C. Palanimuthu.	To discuss about the death of 12 persons in a lorry accident at Padur near Ulundurpet.
14. 10th August 1977.	Thiru. K. Suppu.	To discuss about the serious situation arising out of the fire accident at Kamaraj Nagar in Ambattur on 6th August 1977.
15. Do.	Thiru. S. J. Sadiq Pasha.	To discuss about the threat of eviction without notice to the slum dwellers of Thiru-Vi-Ka Kudiyiruppu, etc., in Thousandlights Constituency.
16. 13th August 1977.	Thiruvallargal K. Kandasamy, S. Alagarsamy, M.A. Latheef and M. Ambikapathy.	To discuss about the proposed strike by the agriculturists on 12th August 1977.
17. 13th August 1977.	Thiruvallargal S.J. Sadiq Pasha, K. Suppu and M. Ambikapathy.	To discuss about the representation made before Hon. Justice Ismail by the prisoners of Central Jail.
18. 16th August 1977.	Thiruvallargal M. Karunanidhi, S. Alagarsamy, Koothagudi S. Shanmugam O. Subramaniam, A.R. Marimuthu and K. Kandasamy.	To discuss about the death of about 50 pilgrims who were returning from a temple festival near Watrap in Ramanathapuram district due to sudden floods on 14th August 1977.
19. 17th August 1977.	Thiruvallargal V.K. Kothandaraman, J. James, A.R. Marimuthu and Thiru. D. Purushothaman.	To discuss about the clash between students and the public in the M.C. Rajah Harijan Hostel in Saidapet on 16th August 1977.

<i>Serial number and date.</i> (1)	<i>Name of Member.</i> (2)	<i>Subject-matter.</i> (3)
20. 20th August 1977.	Thiruvallargal P. Vijayaraghavan, J. James, V.K. Kothandaraman, S. Alagarsamy, S. Sivasamy, M.A. Latheef and K. Kandasamy.	To discuss about the lathi charge and use of tear gas against the Law College students on 17th August 1977.
21. Do.	Thiru. J. James.	To discuss about the attack on students on 17th August 1977 by bus drivers in Udumalpet.
22. 22nd August 1977.	Thiruvallargal R. Jebamani, J. James, K. Kandasami, M.A. Latheef, A. Rehman Khan, Koothagudi S. Shanmugam, S. J. Sadiq Pasha and V.K. Kothandaraman.	To discuss about the death of one Thiru Mani of Thiruvotriyur while under police custody on 17th August 1977.
23. 22nd August 1977.	Thiruvallargal P. Vijayaraghavan, J. James and R. Venkedusamy alias Venkedu.	To discuss about the death of 8 workers in a building construction at Puthur in Coimbatore district on 19th August 1977.
24. 25th August 1977.	Thiruvallargal M. Ambikapathy, J. James, M.A. Latheef and R. Umanath.	To discuss about the hunger strike by the teaching and non-teaching staff of Kamudi Pasumpon Muthuramalinga Thevar College.
25. Do.	Thiruvallargal J. James, M.A. Latheef, R. Margabandu, P. Chandran, K. Ramani, V.K. Kothandaraman and R. Umanath.	To discuss about the strike by the Beedi workers.

<i>Serial number and date.</i> (1)	<i>Name of Member.</i> (2)	<i>Subject-matter.</i> (3)
26. Do.	Thiruvallargal K. Suppu, J. James, A.R. Marimuthu and K. Kandasamy.	To discuss about the lockout declared by the Royal Enfield India from 21st August 1977.
27. Do.	Thiruvallargal M. Ambikapathy, M.A. Latheef, A.R. Marimuthu, J. James, N. Varadarajan, K. Suppu, K. Kandasamy and T.P.M. Periyaswamy.	To discuss about the strike by the workers of Pandiyan Roadways Corporation from 22nd August 1977.
28. 26th August 1977.	Thiru. V. K. Kothandaraman.	To discuss about the death of three persons in a lorry accident on 15th August 1977 near Sanguvar chatram.
29. 26th August 1977.	Thiruvallargal A.R. Marimuthu, A. Rahmankhan, M.A. Latheef and N. Varadarajan.	To discuss about the hunger strike by the teaching staff of the Haji Karutha Ravuthar College, Uthamapalayam.
30. 27th August 1977	Thiruvallargal J. James, C. Govindarajan, K. Suppu, M. Ambikapathy, S. Alagarsamy, K. Kandasamy, M.A. Latheef, V.K. Kothandaraman, A.R. Marimuthu, R.E. Chandran Jayapaul and S. Sivasamy.	To discuss about the strike by the workers of Pallavan Transport Corporation.
31. 29th August 1977.	Thiru. .P.S. Thiruvengadam.	To discuss about the spread of Cholera in Kalasapakkam Union.

VIII. CALL ATTENTION NOTICES UNDER RULE 41 OF THE ASSEMBLY RULES

Forty-nine statements were made on the Floor of the House by the Honourable Ministers under Rule 41 of the Assembly Rules on the following matters of urgent public importance:-

<i>Serial number.</i>	<i>Date on which the Statement was made.</i>	<i>Name of the Member who called the attention of the Minister.</i>	<i>Minister who made the Statement.</i>	<i>Subject-matter.</i>
(1)	(2)	(3)	(4)	(5)
1	23rd July 1977	Thiru. J. James and Thiru S. Sivasamy	Hon. Thiru C. Aranganayakam, Minister for Education.	Delay in supply of text-books.
2	28th July 1977	Thiru. M. Manimaran.	Hon. Thiru G. R. Edmund, Minister for Food and Co-operation.	Stopping of collection of Co-operative loan dues and conversion of short term loans into medium term loans in view of continue drought condition.
3	2nd August 1977	Thiru. M. Meenashisundaram	Hon. Thiru G.R. Edmund, Minister for Food and Co-operation.	Financing of Vedaranyam Tobacco Producers Co-operative Marketing Society by Central Co-operative Bank, Kumbakonam.

<i>Serial number.</i>	<i>Date on which the Statement was made.</i>	<i>Name of the Member who called the attention of the Minister.</i>	<i>Minister who made the Statement.</i>	<i>Subject-matter.</i>
(1)	(2)	(3)	(4)	(5)
4	Do.	Thiru. M. Ambikapathy.	Hon. Thiru. C. Aranganayakam, Minister for Education.	Refusal of the Management of the Jeyalakshmi Vilas Middle School in Mannargudi in Thanjavur district to comply with the orders of the authorities of the Education Department in regard to the closure of the said school and providing alternative arrangement for continuous study of the students and employment of the teachers.
5	Do.	Thiru. P. Eswaramurthy alias Soranam	Do.	Abolition of the XI Standard in High Schools from 1978-79 and the impending danger of thousands of teachers thrown out of employment.
6	3rd August 1977	Thiru. S. Ganesan	Hon. Thiru S. Ramachandran, Minister for Public Works.	Sea erosion in Poompuhar area.
7	3rd August 1977	Thiruvalargal S. J. Sadiq Pasha, S. Muthusamy, Durai Ramasamy, R.K.S. Dhandapani, A. Natarajan and Tmt. Subbulakshmi.	Do.	Release of water to Lower Bhavani Ayacut for agricultural purposes.

<i>Serial number.</i>	<i>Date on which the Statement was made.</i>	<i>Name of the Member who called the attention of the Minister.</i>	<i>Minister who made the Statement.</i>	<i>Subject-matter.</i>
(1)	(2)	(3)	(4)	(5)
8	4th August 1977	Thiru. K. Suppu	Hon. Thiru. S. Raghavanandam, Minister for Labour.	Non-employment of workers in Standard Paper Industries Corporation. Nerkundram, Madras since 10th June 1977.
9	4th August 1977.	Thiruvallargal R. Manimaran, A. Natarajan and K. Suppu.	Hon. Thiru. S. Raghavanandam, Minister for Labour.	Serious situation arising out of the lockout of the Lakshmi Machine Works at Coimbatore, throwing thousands of workers out of employment.
10	5th August 1977.	Thiru. R. Rajamanickam.	Hon. Thiru. G. R. Edmund, Minister for Food and Co-operation.	Hardship experienced by the poor people of Thanjavur district particularly in Kuttalam Constituency due to non availability of rice at fair price and the immediate necessity to make rice available at fair price.
11	Do.	Thiru. P.S. Thiruvengadam.	Do.	Scare among the people in Mattavettu, Karapoondi and other villages of Kalasapakkam due to attachment of property, etc., towards arrears of co-operative loan dues.
12	8th August 1977.	Do.	Hon. Thiru. S. Raghavanandam, Minister for Labour.	Scarcity of drinking water in Kalasapakkam Constituency in Thiruvannamalai taluk due to continuous failure of monsoon for the past four years.

<i>Serial number.</i>	<i>Date on which the Statement was made.</i>	<i>Name of the Member who called the attention of the Minister.</i>	<i>Minister who made the Statement.</i>	<i>Subject-matter.</i>
(1)	(2)	(3)	(4)	(5)
13	Do.	Thiru. M. Ambikapathy.	Hon. Thiru. P. Kolandaivelu, Minister for Agriculture.	Need to stop issue of pesticides purchased through tender long back and stocked in the Agricultural godowns in Thanjavur district as they have become in effective.
14	9th August 1977.	Thiru. A. M. Paramasivan.	Hon. Thiru. S. Ramachandran, Minister for Public Works.	Nonletting out of water from Periyar Reservoir and the consequent hardship experienced by Agriculturists of Melur Constituency.
15	Do.	Thiruvargal A.R. Marimuthu and N. Sundararaj.	Hon. Thiru. K. RajaMohammed, Minister for Handloom and Textiles.	Accumulation of hand loom cloth in Handloom Weavers Co-operative Societies in Emaneswaram, Ramanathapuram District.
16	11th August 1977.	Thiru. M. Manimaran.	Hon. Thiru. S. Ramachandran, Minister for Public Works.	Irregular supply of water for irrigation in East Thanjavur region.
17	12th August 1977.	Thiru. C. Govindarajan.	Do.	Refusal of Power connection to deep wells in the Nellikuppam Panchayat Union and the consequences thereof.

<i>Serial number.</i>	<i>Date on which the Statement was made.</i>	<i>Name of the Member who called the attention of the Minister.</i>	<i>Minister who made the Statement.</i>	<i>Subject-matter.</i>
(1)	(2)	(3)	(4)	(5)
18	Do.	Thiruvallargal S. Alagarsamy, M. Uthirapathy, S. Sivasamy, A.R. Marimuthu and T. M. Thailappan.	Hon. Thiru. K. Manoharan, Minister for Finance.	Fire accident at Orthanadu, Thanjavur taluk on 23rd July 1977.
19	13th August 1977.	Thiruvallargal P. Eswaramurthy alias Soranam and R. Krishnan.	Hon. Thiru .S. Ramachandran, Minister for Public Works.	Non-release of water to North and South Kodaimel Alakiyam Channel and Nadhiunni Channel for agriculture.
20	16th August 1977.	Thiruvallargal M. Ambikapathy and S. Sadasivam.	.	Non-release of water in Uyyakondan Channel in Tiruchirappalli District which has affected agricultural operations in that area.
21	16th August 1977.	Thiruvallargal M. Paramasivam and Gingee . N. Ramachandran	Hon. Thiru. S. Raghavanandam, Minister for Labour.	Strike by the workers of Auro-Food Factory in Vanur Constituency in South Arcot District demanding enhancement of pay and certain other demands.
22	Do.	Thiruvallargal S. Sivasamy, S. Balakrishnan, and M. Ambikapathy.	Hon. Thiru. C. Aranganayakam, Minister for Education.	Non-payment of salary to staff of Kamudhi Thever College which remained closed for several months.

<i>Serial number.</i>	<i>Date on which the Statement was made.</i>	<i>Name of the Member who called the attention of the Minister.</i>	<i>Minister who made the Statement.</i>	<i>Subject-matter.</i>
(1)	(2)	(3)	(4)	(5)
23	Do.	Thiruvallargal A. Swamidhas and P. Vijayaraghavan.	Do.	The indefinite closure of Scott Christian College at Nagercoil in Kanyakumari district from 20th July 1977 and the hardship caused to the students and parents.
24	Do.	Thiru. M. A. Latheef.	Hon. Thiru. K. Kalimuthu, Minister for Local Administration.	The sustained deterioration of Civic Administration in Ambur and Vaniyambadi Municipal Towns and the consequent in sanitary conditions dominating the area posing potential and serious danger to the Public Health.
25	Do.	Thiruvallargal M. Ambikapathy, S. Ramalingam, Thazhai M. Karunanidhi, M. Meenashisundaram, R. Rajamanickam, R.V. Soundararajan, N. Kittappa, R. Umanath, S. Ganesan, K. Subravelu, A.R. Marimuthu and K. Ramani	Hon. Thiru. S. Ramachandran, Minister for Public Works.	Inadequate supply of water to the tail end part of Cauvery Irrigational system which has greatly affected agricultural operations.

<i>Serial number.</i>	<i>Date on which the Statement was made.</i>	<i>Name of the Member who called the attention of the Minister.</i>	<i>Minister who made the Statement.</i>	<i>Subject-matter.</i>
(1)	(2)	(3)	(4)	(5)
26	17th August 1977	Thiru. G. Elangovan.	Hon. Thiru. S. Ramachandran, Minister for Public Works.	Release of water for irrigation in New Kattalai High level canal in Tiruchirappalli District.
27	Do.	.	.	Hardship experienced by the workers of Kalki publications, Madras consequent on its closure from 16th June 1977.
28	Do.	Thiru. M.A. Latheef.	Hon. Thiru. G. R. Edmund, Minister for Food and Co-operation.	Sandal-wood theft in Javadhu Hills, North Arcot District.
29	Do.	Thiru. S. J. Ramasamy.	Hon. Thiru. K. Manoharan, Minister for Finance.	The fire accident occurred on 4th August 1977 in Aloor Harijan Colony, Thiruthani taluk, Chingleput District.
30	19th August 1977	Thiruvallargal R. Krishnan, P. Eswaramoorthy alias Soranam, P. Vijayaraghavan, R. Athisamy, J. James and D. Gnanasigamony.	Hon. Thiru. C. Aranganayakam, Minister for Education.	Non-payment of Salary to the teaching and non-teaching staff members of the Lakshmiapuram College in Kanyakumari District.

<i>Serial number.</i>	<i>Date on which the Statement was made.</i>	<i>Name of the Member who called the attention of the Minister.</i>	<i>Minister who made the Statement.</i>	<i>Subject-matter.</i>
(1)	(2)	(3)	(4)	(5)
31	Do.	Thiru .J. James.	Hon. Thiru. C. Aranganayakam, Minister for Education.	Necessity to appoint Secondary Grade unemployed teachers against the vacancies of Higher Grade teachers, due to non-availability of Higher Grade teachers.
32	19th August 1977	Thiru. A.P. Palaniappan.	Hon. Thiru. S. Raghavanandam, Minister for Labour.	Hardship experienced by the people of Oddanchatram, Mudurai district due to damage caused to the drinking water pipe line of that area by the near by villagers of Samiarpudur.
33	20th August 1977	Thiru. R.E. Chandran Jayapaul.	Hon. Thiru. G.R. Edmund, Minister for Food and Co-operation.	Announcement made by the Hoteliers Association to close their Hotels in Madras from 24th August 1977 for pressing certain demands.
34	Do.	Thiru. J. James.	Do.	The death of Thiru Ponnappan, a wireman, Government Rubber Plantations in Kanyakumari district.
35	Do.	Thiruvargal J. James and A. K. Aranganathan.	Hon. Thiru. K. Raja Mohammed Minister for Handloom and Textiles.	Accumulation of handloom stocks in various centres such as Paramakudi, Rameswaram, Salem, Karur and Kanyakumari districts and the necessity to stay all proceedings taken to recover loan dues from them.

<i>Serial number.</i>	<i>Date on which the Statement was made.</i>	<i>Name of the Member who called the attention of the Minister.</i>	<i>Minister who made the Statement.</i>	<i>Subject-matter.</i>
(1)	(2)	(3)	(4)	(5)
36	Do.	Thiru. M. Manimaran.	Hon. Thiru. G. R. Edmund, Minister for Food and Co-operation.	Deduction of amount of instalment of previous Medium term conversion loans from the Short Term loans now being disbursed to the members of Thirumarugal village Co-operative Agricultural Credit Society.
37	22nd August 1977.	Thiru. V.K. Kothandaraman.	Hon. Thiru. K. Manoharan, Minister for Finance.	Scarcity of drinking water and difficulties in agricultural operations due to adverse seasonal conditions in Gudiyatham Taluk.
38	23rd August 1977.	Thiru .T. Arumugam.	Hon. Thiru. S. Ramachandran, Minister for Public Works.	Non-availability of Water in Pullambadi Canal in Tiruchirappalli district and the consequent hardship experienced by agriculturists in the Villages of that area.
39	Do.	Thiru. S. Ramalingam.	Hon. Thiru .C. Aranganayakam, Minister for Education.	Indefinite strike by the students of the Government Arts College for Men, Kumbakonam from 25th July 1977.
40	24th August 1977.	Thiru .M.A. Latheef.	Hon. Thiru. K. Manoharan, Minister for Finance.	Incidence of 'Kala Azar' in Tamil Nadu.

<i>Serial number.</i>	<i>Date on which the Statement was made.</i>	<i>Name of the Member who called the attention of the Minister.</i>	<i>Minister who made the Statement.</i>	<i>Subject-matter.</i>
(1)	(2)	(3)	(4)	(5)
41	Do.	Thiru. P. Eswaramoorthy alias Soranam and R. Krishnan.	Hon. Thiru. G.R. Edmund, Minister for Food and Co-operation.	Non-Payment of loans to agriculturists by Tirunelveli Central Co-operative Societies especially in Admbasamudram Block.
42	Do.	Thiruvallargal M. Ambikapathy, A.R. Marimuthu and A. Rahmankhan.	Hon. Thiru. C. Aranganayakam, Minister for Education.	Relay fast undertaken by the students of Government Technical High School at Nagapattinam from 8th August 1977.
43	25th August 1977.	Thiru. Durai Muthuswamy.	Hon. Thiru. S.Raghavanandam, Minister for Labour.	The plight of the people of Kallakurichi town Panchayat in South Arcot district due to acute scarcity of drinking water.
44	Do.	Thiru. S. J. Ramasamy.	Do.	Water scarcity in certain villages of Kaveripakkam, Nemili and Sholinghur Panchayat Unions in North Arcot District.
45	25th August 1977	Thiruvallargal A. Swamidhas, P. Vijayaraghavan, M. Ambikapathy, R. Krishnan, P. Eswaramoorthy alias Soranam, M.A. Latheef, J. James and A. Rahman Khan.	Hon. Thiru. S. Raghavanandam, Minister for Labour.	Lay off declared by Swadesamitran with effect from 12th August 1977.

<i>Serial number.</i>	<i>Date on which the Statement was made.</i>	<i>Name of the Member who called the attention of the Minister.</i>	<i>Minister who made the Statement.</i>	<i>Subject-matter.</i>
(1)	(2)	(3)	(4)	(5)
46	Do.	Thiru. N. Sundararaj.	Hon. Thiru. S. Ramachandran, Minister for Public Works.	Delay in energisation of pump sets in Thirumayam taluk Pudukkottai District.
47	27th August 1977.	Thiru. Koothakudi S. Shanmugam.	Do.	Construction of Dam across the Pala in Thirupattur Taluk, Ramanathapuram District affecting the regular supply of water.
48	29th August 1977.	Thiru. K. Ramani.	Hon. Thiru. K. Raja Mohammed, Minister for Handloom and Textiles.	Decision taken by the Joint Committee of Workers of Textile Mills on 16th August 1977.
49.	Do.	Thiru. .A. K. Aranganathan.	Hon. Thiru. .S. Ramachandran, Minister for Public Works.	Release of water from Bethamangalam Reservoir to meet the water scarcity of Vellore Town.

IX. STATEMENTS UNDER RULE 82 OF THE ASSEMBLY RULES

Nine statements were made by the Hon. Ministers under Rule 82 of the Assembly Rules:-

Serial number and date. (1)	Minister who made the statement (2)	Subject matter. (3)
1. 5th August 1977	Hon. Thiru. S. Rama Chandran.	Clarification on levy of sales tax on food grains.
2. 8th August 1977	Hon. Thiru. S. Raghavanandam.	Re-opening of M/s. Sundaram Clayton, Madras.
3. 9th August 1977	Hon. Thiru. K. Manoharan.	Statement in regard to the constitution of the III Pay Commission and the terms of references to that Commission.
4. 11th August 1977	Hon. Thiru. S. Raghavanandam.	Statement in regard to re-opening of M/S. Sundaram Clayton, Padi, Madras.
5. 17th August 1977	Hon. Thiru. .K. Manoharan.	Statement in regard to action taken for the re-opening of factories in Padi, namely, Sundaram Clayton and Brakes India and enforcement of Law and Order in the Industrial area.
6. 19th August 1977	Hon. Thiru .S. Raghavanandam.	Statement in regard to the strike in the Government Press in Pudukkottai.
7. Do.	Hon. Thiru. K. Raja Mohammed.	Statement in regard to Handloom Weavers strike at Karur and other places.
8. 23rd August 1977	Hon. Thiru .K. Manoharan.	Statement in regard to sufferings of the Tamils in Sri Lanka.
9. Do.	Hon. Thiru. S. Ramachandran.	Statement in regard to closure of Arignar Anna and Periyar Memorials in Erode.

X. FINANCIAL BUSINESS

The Budget for the year 1977-78 was presented to the Legislative Assembly by Hon. Thiru K. Manoharan, Minister for Finance on the 25th July 1977.

The General Discussion on the Budget took place for seven days from 27th to 30th July and 1st to 3rd August 1977. The Hon. Finance Minister replied to the debate on the 3rd August 1977. Discussion on the Voting on Demands for Grants lasted for sixteen days namely 4th to 6th, 8th to 13th, 16th, 17th, 19th and 20th to 24th August 1977.

Out of 1,753 cut motions received, 1,660 cut motions were admitted of which 203 were moved and they were either withdrawn or deemed to have been withdrawn.

The Appropriation Bill relating to the Budget was introduced in the Assembly on 24th August 1977 and it was considered and passed on the 25th August 1977.

XI. LEGISLATIVE BUSINESS

The following Bills were introduced, considered and passed on the dates noted against each:

<i>Serial No, (1)</i>	<i>Name of the Bill. (2)</i>	<i>Date of Introduction. (3)</i>	<i>Date of Consideration. (4)</i>
1.	The Tamil Nadu Municipal Councils (Appointment of Special Officers) Amendment Bill, 1977 (L.A. Bill No. 2 of 1977).	..	23rd July, 1977
2.	The Coimbatore Municipal Council (Appointment of Special Officer) Amendment Bill, 1977 (L.A. Bill No. 3 of 1977).	..	-Do-
3.	The Tamil Nadu Panchayats (Extension of Term of Office) Bill, 1977 (L.A. Bill No. 4 of 1977).	..	-Do-
4.	The Tamil Nadu Entertainments Tax (Amendment) Bill, 1977 (L.A. Bill No. 5 of 1977).	19th August 1977	26th August, 1977
5.	The Tamil Nadu Public Men (Criminal Misconduct) Repeal Bill, 1977 (L.A. Bill No. 6 of 1977).	Do.	-Do-

<i>Serial No, (1)</i>	<i>Name of the Bill. (2)</i>	<i>Date of Introduction. (3)</i>	<i>Date of Consideration. (4)</i>
6.	The Tamil Nadu General Sales Tax (Amendment) Bill, 1977 (L.A. Bill No. 7 of 1977).	23rd August 1977	26th August, 1977
7.	The Tamil Nadu Appropriation (No.2) Bill, 1977 (L.A. Bill No. 8 of 1977).	24th August 1977	25th August, 1977
8.	The Tamil Nadu Additional Assessment, Additional Water Cess, Special Assessment and Special Water Cess (Amendment) Bill, 1977 (L.A. Bill No. 9 of 1977).	25th August 1977	29th August, 1977
9.	The Madras University (Amendment) Bill, 1977 (L.A. Bill No. 10 of 1977).	Do.	27th August, 1977
10.	The Madurai University (Amendment) Bill, 1977 (L.A. Bill No. 11 of 1977).	Do.	-Do-
11.	The Tamil Nadu Panchayats (Amendment and Validation) Bill, 1977 (L.A. Bill No. 12 of 1977).	26th August 1977	29th August, 1977

XII. GOVERNMENT RESOLUTIONS

I. The Plight of Tamils in Sri Lanka.

On 24th August 1977, the following resolution moved by Thiru K. Manoharan, Minister for Finance was carried nem con.

"கடந்த சில நாட்களாக, ஸ்ரீலங்காவில் வாழும் தமிழ் மக்கள் நூற்றுக் கணக்கில் கொலை செய்யப்பட்டும், கொலை வெறியுடன் தாக்கப்பட்டும், தமிழ் பெண்கள் கொடுமைப் படுத்தப்படவுமான வன்முறைச் செயல்கள் நடைபெற்று வருவதாக வந்து கொண்டிருக்கும் செய்தி கேட்டு இந்தச் சட்டமன்றப் பேரவை பேரதிர்ச்சியடைகிறது.

இந்தியாவின் தோழமை நாடாகவும், அண்டை நாடாகவும், நீண்ட காலமாக உணர்வு பூர்வமாகத் தொடர்புள்ள நாடாகவும் உள்ள ஸ்ரீலங்காவில், அந்த நாட்டின் உரிமை பெற்ற இந்தியத் தமிழ் குடிமக்களுக்கும், அந்த நாட்டின் வளத்துக்கும், வளர்ச்சிக்கும் தங்களுடைய கடுமையான உழைப்பை நல்கிய தமிழ் மக்களுக்கு இழைக்கப்படும் இந்தக் கொடுமைகளைக் கண்டு நல்ல உள்ளம் படைத்த நாகரீக உலகினர் கண்டிக்கத் தயங்க மாட்டார்கள் ;

வேறு நாட்டில் நடைபெறுகிற உள்விவகாரங்களில் தலையிடுவது மரபல்ல என்றாலும், உலகின் எந்தப் பகுதியில் மனித சமுதாயத்திற்கு அநீதிகள் இழைக்கப்பட்டாலும், உரிமைகள் மறுக்கப்பட்டாலும் மனிதாபிமான உணர்வோடு அந்த அநீதிகளைக் கண்டிப்பதற்கு மனித சமுதாயத்திற்கு உள்ள உரிமைகள், இன்றைய உலக நாடுகள் ஏற்றுக் கொண்டிருக்கிற பொது நீதியாகும் ;

என்றாலும், ஸ்ரீலங்காவில் நடைபெறுகின்ற இந்த வன்முறைகளை தமிழ் மக்கள் மீது கட்டவிழ்த்து விடப்பட்டுள்ள கொலை வெறியினைக் கண்டிப்பதற்கும், தடுக்க வேண்டுமென ஸ்ரீலங்கா அரசுக்கு எடுத்துரைக்கவும் அதிக உரிமையை இந்திய மக்கள், குறிப்பாக தமிழக மக்கள், மொழியால், கலாசாரத்தால், வரலாற்றால், உரிமை பெற்றவர்களாக இருக்கிறார்கள் என்பதை இச்சட்டமன்றப் பேரவை எடுத்துக்காட்டக் கடமைப்பட்டுள்ளது ;

தமிழக மக்களின் கொந்தளிப்பை, கொடுமையைக் கண்டிக்கும் மன உறுதியை, இந்திய அரசு மூலமாக ஸ்ரீலங்கா அரசுக்கு எடுத்துக் காட்ட வேண்டிய பொறுப்பை, தமிழக சட்டமன்றப் பேரவை தட்டிக் கழிக்க முடியாது ;

எனவே, இந்திய மக்களின், குறிப்பாக தமிழக மக்களின் உள்ளத்தை வாட்டிக் கொண்டிருக்கிற ஸ்ரீலங்கா தமிழ் மக்களுக்கு இழைக்கும் தீமைகளை, வன்முறைகளை, உடனே தடுத்து நிறுத்தி ஸ்ரீலங்கா தமிழ் மக்களுக்குப் பாதுகாப்பளிக்க ஸ்ரீலங்கா அரசை இந்திய அரசு கேட்டுக்கொள்ள வேண்டுமென இந்தச் சட்டமன்றப் பேரவை வற்புறுத்துகிறது ;

தமிழர்களின் சொத்துக்களை பெருமளவு சூறையாடியதால் அந்த நாட்டின் உரிமை பெற்ற, உரிமை பெறாத குடிமக்கள் பெருமளவு உடைமைகளை இழந்து தவிக்கிறார்கள். அவர்களுக்குப் போதுமான இழப்பீட்டை ஸ்ரீலங்கா அரசு தந்துவிட மத்திய அரசு ஸ்ரீலங்கா அரசோடு கலந்து பேசி பரிசாரம் காண வேண்டுமென்று இந்த சட்டமன்றப் பேரவை பிரதம அமைச்சரைக் கேட்டுக் கொள்கிறது ;

ஸ்ரீலங்கா தமிழ் மக்களுக்கு தக்க பாதுகாப்பு ஏற்படுத்தவும், இது போன்ற அவல நிலைமைகள் மீண்டும் ஏற்படாமல் தடுக்கவும், இந்தியப் பேரரசு நடவடிக்கைகள் மேற்கொண்டிருப்பதை இந்தச் சட்டமன்றப் பேரவை வரவேற்பதுடன், நடைபெற்றுக் கொண்டிருக்கிற ஸ்ரீலங்கா நிகழ்ச்சிகள் எண்ணிப் பார்க்கவே இயலாத, தமிழக மக்களின் இதயத்தை வெடிக்கச் செய்யும் கொடூரமான சம்பவங்களாக இருப்பதால் மேற்கொண்டுள்ள நடவடிக்கைகளோடு, இந்தியப் பேரரசின் பிரதமர் திரு. மொரார்ஜி தேசாய் அவர்கள் உடனடியாக மத்திய அரசின் அமைச்சர் அந்தஸ்துள்ள ஒரு பிரதிநிதியை ஸ்ரீலங்காவுக்கு அனுப்பி அங்கு நடைபெறும் உண்மை நிலைமைகளைக் கண்டறிந்து, ஸ்ரீலங்கா அரசுடன் நேரில் கலந்து பேசுவதன் மூலம் கொடுமைக்கு ஆளாக்கப்பட்டுள்ள தமிழ் மக்களுக்கு, ஆறுதலும், பாதுகாப்பும், அமைதியும் ஏற்பட உதவ வேண்டுமென இச்சட்ட மன்றப் பேரவை இந்தியப் பேரரசையும், இந்தியப் பிரதமரையும் கேட்டுக்கொள்கிறது".

(2) Appreciation of Services of Thiru M. Shanmugasubramaniam, former Secretary, Legislative Assembly.

On 26th August 1977, Hon. Thiru K. Manoharan, Minister for Finance moved the following resolution:-

"That the Hon. Speaker be requested to convey to Thiru M. Shanmugasubramaniam, who served in the Tamil Nadu Legislative Assembly as Assistant Secretary from 1962 to 1964, Deputy Secretary from 1964 to 1967, Joint Secretary in 1971, Additional Secretary in 1972 and Secretary from May 1973 to June 1976, the appreciation of this House of the distinguished services rendered by him to the House and its Members through his guidance on legislative procedures and conventions."

The above resolution was carried unanimously.

(3) Amendment of Schedule IV to the Tamil Nadu District Municipalities Act, 1920.

On 29th August 1977, Hon. Thiru. K. Kalimuthu, Minister for Local Administration moved the following resolution:-

"That the following draft of an amendment proposed to be made by the Governor of Tamil Nadu under Section 305(1) of the Tamil Nadu District Municipalities Act, 1920 (Tamil Nadu Act V of 1920) altering Schedule IV to the said Act be approved.

Draft Amendment

In Schedule IV to the Tamil Nadu District Municipalities Act, 1920 (Tamil Nadu Act V of 1920) in rule 16 (1), in the Table, Classes IX and X and the entries relating there to shall be omitted."

The resolution was put and carried.

XIII. GOVERNMENT MOTIONS

1. On 30th July 1977, Hon. Thiru. K. Manoharan, Minister for Finance moved the following motions and they were put and carried:

"That with reference to Rule 173 of the Tamil Nadu Legislative Assembly Rules, this Assembly do proceed on a date to be fixed by the Hon. Speaker to elect sixteen members to be members of the Committee on Public Accounts for the year 1977-78."

"That with reference to Rule 182-A of the Tamil Nadu Legislative Assembly Rules, this Assembly do proceed on a date to be fixed by the Hon. Speaker to elect sixteen members to be members of the Committee on Public Undertakings for the year 1977-78."

2. On 1st August 1977, Hon. Thiru. K. Manoharan, Minister for Finance moved the following motions and they were put and carried:

"That with reference to Rule 164 of the Tamil Nadu Legislative Assembly Rules, this Assembly do proceed on a date to be fixed by the Hon. Speaker to elect sixteen members to be members of the Committee on Estimates for the year 1977-78."

"That with reference to Rule 183 of the Tamil Nadu Legislative Assembly Rules, this Assembly do proceed on a date to be fixed by the Hon. Speaker to elect fourteen members to be members of the Committee of Privileges for the Financial 1977-78."

"That with reference to Rule 221 (1) of the Tamil Nadu Legislative Assembly Rules, this Assembly do proceed on a date to be fixed by the Hon. Speaker to elect thirteen members to be members of the House Committee for the Financial Year 1977-78."

3. On 16th, 17th, 19th, 20th, 25th August 1977, Hon. Thiru K. Manoharan, Minister for Finance moved for the suspension of Rule 41 (3) of the Assembly Rules.

The above motions were put and carried.

4. On 22nd August 1977, Hon. Thiru. K. Manoharan, Minister for Finance moved the following motion and the Motion was put and carried.

"That with reference to Rule 183 of the Assembly Rules, this Assembly do proceed on a date to be fixed by the Hon. Speaker to elect three members to fill three vacancies in the Committee of Privileges for the Financial Year 1977-78."

XIV. PRIVILEGE MATTERS

1. A matter of privilege was raised by Thiru. M. A. Latheef, on 13th July 1977 in regard to the alleged unfair comments made in the editorial of 'The Mail', dated 7th July 1977. On 23rd July 1977 the Hon. Speaker ruled that the matter might be treated as closed in view of the explanation given by the Editor of 'The Mail' that the editorial was written without any mala-fide intention.

2. A matter of privilege was raised by Thiru. K. Suppu on 13th July 1977 in regard to the statements made by the Hon. Minister for Local Administration, Madurai on 9th July 1977. On 23rd July 1977, Hon. Speaker held that no prima facie case was made out as the Hon. Minister for Local Administration stated in his reply that no policy statement was made as alleged.

3. A matter of privilege was raised by Thiru. R. Umanath on 13th July 1977 against 'Malai Murasu' in regard to non-publication of the speeches of certain members in its issue, Dated 8th August 1977 on 23rd July 1977 Hon. Speaker held that even though non-publication of the speeches of certain Members in the newspaper would amount to a breach of privilege, the House would best consult its own dignity by not taking any action. However, a warning was issued to the daily directing it to publish the debates of the Assembly without any distortion in future.

4. On 23rd July 1977, Hon. Speaker referred to the privilege motion given notice of by Thiru. S. R. Eratha alleging that the 'Murasoli' in its issue, dated 10th July 1977 had willfully omitted certain portion of the remarks of Hon. Chief Minister made in the Assembly on 9th July 1977 and held that the publication would amount to a breach of privilege. Hon. Speaker, however, allowed the matter to rest there and cautioned the daily to publish the news items relating to Assembly debates without distortion.

5. On 28th July 1977 Hon. Speaker referred to the privilege motion given notice of by Thiruvallargal. Durai Murugan and S. J. Sadiq Pasha, alleging that the Tamil daily 'Anna' while publishing in its issue, dated 15th July 1977 the speech of leader of the Opposition it had willfully omitted certain portions. Hon. Speaker recalled his earlier ruling on 23rd July 1977 wherein he had impressed on the dailies the importance of publishing an accurate gist of the speeches of the members without changing its meaning even if it was not possible to publish the entire speech and held that as the instant case was prior to his ruling there would be no need to proceed further on the matter.

6. On the same day Hon. Speaker referred to the Privilege matter given notice of by Thiru J. James alleging that the speech made by Hon. Minister for Social Welfare at a public meeting in Madras on 21st July 1977 had lowered the dignity of the House and ruled that there was no breach of privilege involved.

7. On 1st August, 1977 Hon. Speaker referred to the privilege matter given notice of by Thiruvallargal K. Anbazhagan and S. J. Sadiq Pasha alleging that the Tamil daily 'Anna' in its issue, dated 27th July 1977 had wilfully distorted certain portion of the speech of Thiru. K. Anbazhagan and warned all the newspapers in general and 'Anna' in particular that they should not publish anything that was not spoken by the members in the House.

8. On 5th August 1977, Hon. Speaker referred to the notice of privilege motion given by Thiru. C. Govindarajan in regard to an incorrect publication of a news item in 'Alai Oasi', Dated 30th July 1977 on the question of reading newspapers in the House. The matter was dropped since the newspaper had expressed regret and had published a correction in the paper.

9. On 9th August 1977, Hon. Minister for Finance moved a motion of privilege in regard to certain publication in the issue of 'Sigappu Nada', Dated 8th August 1977 affecting the dignity of the Speaker. The Motion was put and carried and the matter was referred to the Committee of Privileges for its examination and report.

10. On 10th August 1977, Hon. Speaker referred to the notices of privilege motion given by Thiruvallargal. K. Suppu and J. James in regard to a statement made by the Minister for Labour on 8th August 1977 under Rule 82 of the Assembly Rules on the settlement reached on the reopening of Messrs. Sundaram Clayton after the publication of the details in the newspapers earlier and held that there was no prima facie case of breach of privilege.

11. On the same day the Hon. Speaker referred to another Privilege Motion given notice of by Thiruvallargal Pannai Sethuraman and R.K.S. Dhandapani in regard to publication of the photograph of Hon. Thiru P. Soundarapandian, Minister for Harijan Welfare as that of Hon. Thiru. K. Kalimuthu, Minister for Local Administration in the 'Malai Murasu' in its issue Dated 9th August 1977 and held that there was no prima facie case of breach of privilege. However, Hon. Speaker cautioned the newspaper to be careful while publishing photographs in such cases.

12. On 12th August 1977 Hon. Speaker disallowed the Privilege Motion given notice of by Thiru. K. Suppu in regard to publication of photograph of Thiru. N. Sankariah instead of Thiru. R. Umanath in the Tamil daily 'Anna' in its issue, Dated 10th August 1977, as the Member was not in his seat. When the matter was referred again on 13th August 1977 the Hon. Speaker held that the editor had since published a correction and apologized for the mistake and that the matter be dropped.

13. On 13th August 1977, Hon. Speaker referred to the privilege motion given notice of by Thiru. S. R. Eratha alleging that the proceedings relating to eviction of tenants in the slum board tenements in Madras had been wrongly published in the daily 'Alai Osai' in its issue dated 10th August 1977 and dropped the matter with a warning to the newspaper to avoid such wrong publication in future.

14. On 29th August 1977 Hon. Speaker referred to the notice of privilege motion given by Thiru. Nanjil M. Vincent against 'Alai Osai' that it had published in its issue, Dated 13th August 1977 attributing a statement to the Minister for Finance with reference to the agitation by the agriculturists and held that a prima facie case had been made out. The matter was referred to the Committee of Privileges after a motion therefore was moved by Hon.

Leader of the House (Minister for Finance) and carried by the House. However, Hon. Leader of the House, subsequently moved another motion revoking reference to the Privilege Committee (as the House agreed on a suggestion made by the Hon. Chief Minister that no reference be made against another privilege issue against 'Murasoli' though the Editor himself suggested such a reference) on a suggestion made by some members that, the reference to privilege committee about 'Alai Osai' might also be rescinded.

15. On the same day Hon. Speaker suo mottu referred to the Committee of Privileges a matter of privilege given notice of by Thiruvallargal. S. R. Eratha and Pannai Sethuraman alleging wrong publication of the proceedings of the House in 'Murasoli' in its issue Dated 30th July 1977 on raising points of order relating to questions. However, Hon. Speaker subsequently rescinded his reference and the matter was dropped.

XV. ELECTION TO THE SENATE OF THE MADURAI UNIVERSITY

On 11th August 1977, Hon. Speaker announced to the House that Thiruvallargal. S. Balakrishnan, R. Muthiah, P. Ramadoss and A. Rahman Khan were duly elected to the Senate of Madurai University with reference to his announcement made on 3rd August 1977.

Election to the Senate of Madras University

On 27th August 1977, Hon. Speaker announced to the House that Thiruvallargal. K. Appunu Gounder, S. Sadasivam, K.N.K. Ramaswami, M.A. Latheef, Pakkur Subramaniam and K. Vadivel were duly elected to the Senate of Madras University with reference to his announcement made on 22nd August 1977.

XVI. CONSTITUTION OF COMMITTEES

The following Committees were constituted for the year 1977-78 :-

1. Committee of Privileges.
2. House Committee.
3. Committee on Delegated Legislation.
4. Committee on Rules.
5. Committee on Government Assurances.
6. Committee on Estimates.
7. Committee on Public Accounts.
8. Committee on Public Undertakings.

Names of Members of the above Committees along with the names of associate members of the Tamil Nadu Legislative Council are given in Appendix I.

XVII. PAPERS PLACED ON THE TABLE OF THE HOUSE

During the period 193 papers were placed on the Table of the House, the details of which are given below:

A. Statutory Rules and Orders	64
B. Reports, Notifications and other papers	..			129

				193

G. M. ALAGARSWAMY,
Secretary.

APPENDIX**COMMITTEES OF THE HOUSE, 1977-78****COMMITTEE OF PRIVILEGES
(Constituted on 27th August 1977)**

1. Hon. Thiru S. Thirunavukkarasu, Deputy Speaker - Chairman.
2. Hon. Thiru K. Manoharan, Leader of the House.
3. Thiru M. Karunanidhi, Leader of the Opposition.
4. Thiru R. Chandrasekaran
5. Thiru C. Govindarajan
6. Thiru M. A. Jayavelu
7. Thiru M. John Vincent
8. Thiru K. N. K. Ramaswami
9. Thiru G. Ragothaman
10. Thiru S. J. Sadiq Pasha
11. Thiru P. E. Srinivasa Reddiar
12. Thiru R. V. Soundararajan
13. Thiru V. M. Subramaniam
14. Thiru K. Suppu
15. Thiru K. Vadivel
16. Thiru S. V. Varadarajan
17. Thiru Y. S. M. Yusuff

HOUSE COMMITTEE
(Constituted on 25th August 1977)

1. Thiru S. Thirunavukkarasu, Deputy Speaker - Chairman
2. Thiru N. Palanivel
3. Thiru E. Ramalingam
4. Thiru T. Arumugam
5. Thiru KR. RM. Kariamanickam Ambalam
6. Thiru Koothagudi S. Shanmugam
7. Thiru A. Swamidhas
8. Thiru R. C. Subramaniam
9. Thiru A. M. Paramasivan
10. Thiru K. M. Abdul Razack
11. Thiru K. A. Sengottaian
12. Thiru K. N. Shanmugam
13. Thiru V. Chinnasamy
14. Thiru H. G. Arumugam
15. Thiru T. Subramaniam
16. Thiru C. Manickam
17. Thiru P. K. Mookiah Thevar
18. Thiru V. Karuppuswami Pandian.

COMMITTEE ON DELEGATED LEGISLATION
(Constituted on 26th August, 1977)

1. Thiru S. Thirunavukkarasu, Deputy Speaker-Chairman
2. Thiru K. Balaji
3. Thiru V. Balaguru
4. Thiru R. E. Chandran Jayapaul
5. Thiru R. Krishnan
6. Thiru K. P. Nachimuthu
7. Thiru S. Palanisamy
8. Thiru S. N. Palanisamy
9. Thiru Gingee N. Ramachandran
10. Thiru K. Ugrapandian
11. Thiru K. J. Uyyakondan
12. Thiru P. Vijayaraghavan
- *13. Thiru M.M. Bakkar
- *14. Thiru A. Balasubramaniam
- *15. Thiru Ko. Si. Mani
- *16. Thiru D. Santosham
- *17. Thiru A. K. Vilvam

* Members from the Legislative Council.

COMMITTEE ON RULES
(Constituted on 26th August, 1977)

1. Hon. Thiru Munu Adhi-Chairman
2. Hon. Thiru M.G. Ramachandran, Chief Minister-Member.
3. Hon. Thiru K. Manoharan, Leader of the House.
4. Hon. Thiru K. Narayanaswamy Mudaliar, Minister for Law.
5. Hon. Thiru S. Thirunavukkarasu, Deputy Speaker.
6. Thiru Durai Govindarajan, Chief Government Whip.
7. Thiru M. Ambikapathy.
8. Thiru M. Andi Ambalam.
9. Thiru G. Elangovan.
10. Pulavar K. Govindan.
11. Thiru R. Jebamani.
12. Thiru C. Krishnan.
13. Thiru A. Natarajan.
14. Thiru P. H. Pandian.
15. Dr. A. Ponnusamy.
16. Thiru R. Umanath.
17. Thiru R. Vellaichamy.

COMMITTEE ON GOVERNMENT ASSURANCES
(Constituted on 26th August, 1977)

1. Thiru O. S. Veluchamy-Chairman.
2. Thiru M. Annamalai.
3. Thiru V. Arjunan.
4. Thiru K.R. Chinnarasu.
5. Thiru N. Dhanasekaran.
6. Thiru K. Ethiraj.
7. Thiru I. Ganesan.
8. Thiru S. Ganesan.
9. Thiru J. James.
10. Thiru V. Karunamurthi.
11. Thiru P. Ponnurangam.
12. Tmt. Subbulakshmi.

COMMITTEE ON ESTIMATES
(Constituted on 25th August, 1977)

1. Thiru K. Sengodan -- Chairman.
2. Hon. Thiru K. Manoharan - (Minister-in-charge of Finance-Ex-Officio).
3. Thiru P.U. Shanmugam- (Chairman, Committee on Public Accounts-
Ex-Officio).
4. Thiru A. K. Ranganathan.
5. Thiru Duraimurugan.
6. Thiru Eswaramoorthy alias Soranam.
7. Thiru B. Gopalan.
8. Thiru D. Irajarathanam.
9. Thiru Thazhai M. Karunanidhi.
10. Thiru R. Margabandu.
11. Thiru K. Maruthachalam.
12. Thiru R. Narayanan.
13. Thiru K. Ramasamy.
14. Thiru T. Ramasamy.
15. Thiru K. Sathu Selvaraj.
16. Thiru S. Sivasamy.
17. Thiru K. Soundararajan.
18. Thiru M. Subramanian.
1. * Thiru K. S. Abdul Wahab.
2. * Thiru Illamparithi.
3. * Thiru S. Muthu.
4. * Thiru S. Ramakrishna Thevar
5. * Thiru N. Wilson Appollos.

* Members from the Legislative Council.

COMMITTEE ON PUBLIC ACCOUNTS
(Constituted on 12th August 1977)

1. Thiru P.U. Shanmugam - Chairman.
2. Hon. Thiru K. Manoharan - (Minister-in-charge of Finance-Ex-Officio).
3. Thiru K. Sengodan - (Chairman, Committee on Estimates - Ex-Officio).
4. Thiru K. Ramani.
5. Thiru P.K.C. Muthuswamy.
6. Thiru N. Sundararaj.
7. Thiru M. Selvaraj.
8. Thiru N. Kittappa.
9. Thiru Koothagudi S. Shanmugam.
10. Thiru S. Muthuswamy Karayalar.
11. Thiru R. Soundararajan.
12. Thiru K. Kandasamy.
13. Thiru S. J. Ramaswamy.
14. Thiru K. Pannai Sethuraman.
15. Thiru Durai Govindarajan.
16. Dr. K. Samarasam.
17. Thiru R. Manimaran.
18. Thiru M. Vincent.
1. * Thiru K. Arivazhagan.
2. * Thiru T. V. Muthukrishnan.
3. * Thiru L. Balaraman.
4. * Thiru K. S. Ganapathy.
5. * Thiru P. Manickam.

* Members from the Legislative Council.

COMMITTEE ON PUBLIC UNDERTAKINGS FOR THE YEAR 1977-78
(Constituted on 25th August, 1977)

1. Thiru P. Kothandaraman alias Murisiputhan - Chairman.
2. Thiru M. Abdul Latheef.
3. Thiru C. Arumugam.
4. Thiru M. Arumugam.
5. Thiru S. M. Dorairaj.
6. Thiru Durai Muthusamy.
7. Thiru P. Duraisamy.
8. Thiru M. R. Govendan.
9. Thiru K. Hutchi.
10. Thiru Anoor Jagadeesan.
11. Thiru Isari Velan.
12. Thiru P.G. Kittu.
13. Thiru V.K. Kothandaraman.
14. Thiru P. Krishnan.
15. Thiru R. Muthiah
16. Thiru R. Thamaraikani.
1. * Thiru M. Masilamani.
2. * Thiru H. L. Murugesan.
3. * Thiru R. Sakthi Mohan.
4. * Thiru V. Thangapandian.
5. * Thiru Y. Venkateswara Dikshidar.

* Members from the Legislative Council.
